

æITEM NO.61

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No. 4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD AND ORS Appellant(s)
VERSUS

UNION OF INDIA AND ORS Respondent(s)
(with appln. (s) for permission to file synopsis and list of dates)
Date : 24/11/2016 This appeal was called on for hearing today.
For Appellant(s)

Mr. Yash Pal Dhingra, Adv.
Mr. Mukesh Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned Counsel for the appellants has failed to take fresh steps for issuance of NLPA to the respondent no.1 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chamber for further directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

PS